



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,10th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 10 AND WILL BE HEARD
ON DAY-TO-DAY BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	WP(C)/4034/2013 (HEARING)	EQUALITY FORUM Versus THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.T N SRINIVASAN	GA, ASSAM MR.D K DAS MR.M SARANIA MR.S R GOGOI MR.S U AHMED MS.M GOSWAMI MR.D MAHANTA MRD DUARA MS.L GOGOI
2	WITH WP(C)/2752/2013	MD. SHAKEEL SAADULLAH and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR G BAISHYA (P1) U K NAIR A SARMA A CHETRY MD. A HASSAN (P1) MS. B BORA (P1) MS. B BORA (P1)	MR. N DUTTA MR G BAISHYA MR. D K DAS MD. A HASSAN SC, FINANCE MR D DUARA
3	Co.App./4/2016 CAVT. NO. 1393/2015 FIXED, CAVT./1393/2015, CAVT./1293/2015	BURAGOHAIN TEA COMPANY LIMITED and ANR Versus UNION OF INDIA and ANR	MR.A ROY MR.A K SAHEWALLA MR.A CHETIA MR.R BANERJEE	MR.J ROY MR B KAUSHIK (R-2) MR. S HAZARIKA (R-2) MS A M DCOSTA (R-2) ASSTT.S.G.I. FOR CAVEATOR MS.S KAKATI
4	WITH Co.App./3/2016 CAVT. NO. 1293/2015	SHARMILA VIJAY SHETTY Versus BURAGOHAIN TEA COMPANY LIMITED and ANR	MR.J ROY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA MS.S KAKATI	MR.A CHETIA MR.A SAHEWALLA FOR CAVEATOR

5	WP(C)/4042/2016 (HEARING)	ASSAM TOWN AND COUNTRY PLANNING ENGINEERS SERVICE ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR.S NATH MR. N HAQUE MS. M BARMAN MR.G J SHARMA MISS. R R KAKATI MR. M ISLAM MR.S DUTTA MS. K DAS MR. D J DAS MR. M CHOWDHURY	GA, ASSAM MR. A SARMA (R4) MR S CHOUDHURY (R4) MR. K KALITA (R4) SC, PERSONNEL DEPT.
6	WA/78/2017 (HEARING)	MAHESH TANTI Versus THE STATE OF ASSAM and 5 ORS	MR.A S BHATTACHARJEE MRS J D KHAUND MS.S CHAKRABORTY MS B PAUL MR.S G BHATTACHARJEE	MR.M CHOUDHURY(R-6) MS.S CHUTIA(R-6) SC, ELEMENTARY EDUCATION MR.P KAKATI(R-6)
7	WA/229/2021 FIXED, CAVT./990/2019	THE STATE OF ASSAM Versus PHAGULAL PRASAD	MR. R MAZUMDAR MR. R MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY (CAVETOR) MR. A BHATTACHARYA MS. M DEORI MR S KHAN
	WITH I.A.(Civil)/1509/2021 in WA/229/2021	THE STATE OF ASSAM Versus PHAGULAL PRASAD	MR. R MAZUMDAR MR. D MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY MS. M DEORI MR S KHAN
8	WA/298/2021 FIXED, WITH WP(C)/7056/2013 (D/O), CAVT./377/2019 (D/O)	UNION OF INDIA AND 3 ORS Versus BIKRAM RANA	MR. S C KEYAL ASSTT.S.G.I.	MR. B CHETRI FOR CAVEATOR
9	WA/333/2022 FIXED	DEEPAK DAMANI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR B SHARMA MR S SHARMA	GA, ASSAM SC, I O C SC, REVENUE
	WITH			
10	WA/334/2022	SHARADA DEVI DAMANI @ SHARDA DEVI MAHESWARI Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MS. S SENAPATI MS K BHATTACHARYYA	GA, ASSAM SC, REVENUE SC, I O C
- FOR ORDERS -				
11	WP(C)/5993/2017	R. VANLALCHAMI Versus THE STATE OF MIZORAM AND 7 ORS	MR.S CHOUDHURY MR.S DUTTA	SC, GHC GA, MIZORAM
12	Cont.Cas(C)/635/2020	VIRENDRA DUTT GYANI Versus BARUN MITRA AND 5 ORS	MS. B CHOWDHURY MS H DEKA	MR. R K D CHOUDHURY (R-1,2) MR. K GOSWAMI, R-4 MR R DHAR MR R DHAR MS. L DEVI (R-1) MR. B J MUKHERJEE
13	WA/302/2021	LATE DILIP KUMAR DUTTA REPRESENTED BY SMTI ANJALI DUTTA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR, SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MS. D S NEOG
	WITH I.A.(Civil)/1517/2023 in WA/302/2021	LATE DILIP KUMAR DUTTA REPRESENTED BY SMTI ANJALI DUTTA AND 2 ORS Versus ASSAM RAJIV GANDHI UNIVERSITY OF COOPERATIVE MANAGEMENT		GA, ASSAM
14	WA/218/2022	KANAK CHANDRA PAUL AND 19 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U SAIKIA MR. S D ROY	SC, ELEM. EDU SC, N C T E SC, CBSE ASSTT.S.G.I.
15	Review.Pet./42/2023 WITH WP(C)/7411/2016 (D/O), CAVT./1413/2016 (D/O)	MISS ENAMONI SAIKIA Versus THE NORTH EAST FRONTIER RAILWAY AND 3 ORS	MR. A R BHUYAN MR. A K AHMED MR. M A I HUSSAIN MR. S HAZARIKA MS A M DCOSTA	SC, NF RLY

16	Cont.Cas(C)/479/2023	MINTU BARMAN Versus RAVI SHANKAR PRASAD AND 2 ORS	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	
17	WP(C)/4321/2023 FIXED	ANGSHUMAN GOGOI AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY	DY.S.G.I. SC, HEALTH
- FOR FRESH ADMISSION WITH STAY/BAIL -				
18	WA/281/2023 FIXED	DALMIA CEMENT (BHARAT) LTD. Versus THE UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. G DUTTATRAY MR S J SAIKIA MR. N N DUTTA MR. P K BORA	DY.S.G.I. SC, CCI
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
19	WA/264/2023	KRISHNA BHARALI Versus THE STATE OF ASSAM AND 4 ORS. B	MR. A CHETRY MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM(R 1&4) SC, EXCISE DEPTT.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
20	PIL/19/2022	JAVED ALI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MRS P NAG	MR. K N CHOUDHURY (r-3,4) GA, ASSAM MS. M DEVI (r-3,4) MR. S BARUAH (R-6) MR. A DAS (r-3,4) MS. S KONWAR (R-1, 2 & 5)
21	WA/198/2023	PANCHARATNA KRISHI PAM S.S LTD AND ORS . Versus THE STATE OF ASSAM AND 3 ORS . E	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC. REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
22	PIL/38/2020	SARIM RONGPHAR AND 2 ORS. Versus UNION OF INDIA AND 14 ORS	MR. B BARUAH MS S HASNU	GA, ASSAM MR. B J TALUKDAR MR. B J TALUKDAR MR G BAISHYA (R-12) SC, AG MR R DHAR (R-2,3 7 TO 11) MR. P TALUKDAR MR. P TALUKDAR MR B GOGOI ASSTT.S.G.I. MR J CHUTIA (R-6 and 14) SC, K A A C SC, PWD
HEARING				
23	Crl.A./8/2019 5 Y 3 M 0 D : WITH LCR 4 FILES, P.B.	JAHIRUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. A C SARMA MR. A KALAM MR G BHARADWAJ	MR. M BISWAS (R2) MS. S MEDHI (R2) PP, ASSAM
24	CRL.A(J)/12/2019 7 Y 7 M 17 D: WITH LCR 5 FILES, P.B.	BIKRAM BANIA Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
25	Crl.A./277/2019 4 Y 8 M 1 D : WITH LCR 4 FILES, P.B.	SRI ROBINSON HASDA Versus THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA MS M BAISHYA	MS. B SARMA, AMICUS CURIAE(R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
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7)	MR J DAS	31-07-2023	To	01-09-2023
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9)	MR. S SINHA	02-08-2023	To	17-08-2023
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12)	MR A GOENKA	07-08-2023	To	17-08-2023
13)	MR R GOENKA	07-08-2023	To	17-08-2023
14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023
16)	MR. R P SINGH	10-08-2023	To	01-09-2023



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 1-52), ALONGWITH THE FOLLOWING
MATTERS

THIS BENCH WILL RISE AT 3:20 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/3868/2023 FIXED	JESMIN ARA AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A GANGULY MR. A DHANUKA	MR. D K BAIDYA(R-3) SC, HEALTH AND F W
ADMISSION			
2 WP(C)/8314/2018 B/O, WITH WP(C)/544/2015 (D/O)	BHANUPROVA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P J PHUKAN (R3-R5) MR H BARUAH (R3-R5) MR P P PHUKAN (R3-R5) MR. R MAZUMDAR, SC, DIB. UNIVERSITY (R-8) SC, U G C
WITH 3 WP(C)/6858/2017	DR. BIRINCHI KUMAR BORAH Versus THE STATE OF ASSAM and 3 ORS.	MS.S SAIKIA MR.P SAIKIA	B K JAIN MR. K GOGOI (SC, HIGHER EDUCATION) MR. A CHAMUAH (SC, UGC) MR. N J GOGOI (R-3)
4 WP(C)/2952/2022 FIXED	GIRINDRA CHANDRA NATH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, ELEM. EDU
5 WP(C)/7191/2022 FIXED, WITH LCR	KHUDEJA KHATUN CHAUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED	SC, ELEM. EDU SC, FINANCE
6 WP(C)/8205/2022 FIXED	ABDUL AWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR	SC, SEC. EDU. GA, ASSAM

7	WP(C)/687/2023 FIXED	GITABALI SINGHA AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MS. B BHUYAN, AMICUS CURIAE MRS. A GAYAN (R1 TO 3) MS. M BARMAN, AMICUS CURIAE DY.S.G.I.
	WITH I.A.(Civil)/2030/2023 in WP(C)/687/2023	GITABALI SINGHA AND ANR Versus THE UNION OF INDIA AND 6 ORS.	MR. A K BARUAH MR A DAS	DY.S.G.I.
8	WITH WP(C)/691/2023	MAMONI BARO AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MS. B BHUYAN, AMICUS CURIAE MRS. A GAYAN(R 1 TO 3) MS. M BARMAN, AMICUS CURIAE DY.S.G.I.
	WITH I.A.(Civil)/2032/2023 in WP(C)/691/2023	MAMONI BARO AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR A DAS	DY.S.G.I.
9	WP(C)/1103/2023 FIXED	PRANJAL SAIKIA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOWDHURY SR ADV MR D DEKA MR T DAS MS A M DCOSTA	SC, SEC. EDU. GA, ASSAM
10	WP(C)/1117/2023 FIXED	SUSHIL SAHARIA AND 46 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. I CHOWDHURY SR ADV MR D DEKA MR T DAS MS A M DCOSTA	SC, SEC. EDU. GA, ASSAM
11	WP(C)/3949/2023 FIXED	GIYAS ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA	SC, ELEM. EDU SC, A S S A
<u>ORDERS</u>				
12	Cont.Cas(C)/499/2022 B/O	PROVATI DAS Versus SMTI SURANJANA SENAPATI, ACS AND ANR	MR. R ISLAM MR J ISLAM	
13	I.A.(Civil)/3733/2022 FIXED in WP(C)/2227/2020 WITH WP(C)/2227/2020	ABDUL RASHID Versus THE STATE OF ASSAM AND 6 ORS	MR. D P CHALIHA	SC, ELEM. EDU
14	I.A.(Civil)/2052/2023 FIXED in WP(C)/3530/2023 WITH WP(C)/3530/2023 WITH I.A.(Civil)/1829/2023 in WP(C)/3530/2023 WITH I.A.(Civil)/2297/2023 in WP(C)/3530/2023	ROHUL AMIN Versus THE STATE OF ASSAM AND 8 ORS THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD. AND 5 ORS Versus MRS. BORNALI CHETIA, MRS. BORNALI CHETIA Versus THE UNION OF INDIA AND 6 ORS MRS. BORNALI CHETIA Versus THE UNION OF INDIA AND 6 ORS THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD. AND 5 ORS. Versus MRS. BORNALI CHETIA,	MS. K JAIN MR M Z AHMED MS. B DUTTA MR. A M DUTTA MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR M Z AHMED MS. B DUTTA MR. A M DUTTA	SC, ELEM. EDU MR. D P CHALIHA (R-8,9) MS M ROY (R-8,9) MR S DUTTA MS. B DUTTA(R-2 TO 7) MR. A M DUTTA (R-2 TO 7) DY.S.G.I. DY.S.G.I. MR S DUTTA
<u>HEARING</u>				
15	WP(C)/4249/2012 PART-HEARD, FIXED	BIR BAHADUR KSHETRY and 66 ORS Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.R M DEKA MS. H GOSWAMI	MR P NAYAK, SC, FINANCE DEPARTMENT SC, AGRI. DEPARTMENT

16	WP(C)/1427/2014 FIXED	ABDUL GAFUR SK. Versus THE STATE OF ASSAM AND 6 ORS	MR.M A I HUSSAIN MRA R BHUYAN	MR.D A KAIYUM SC, EDU MR.A R SHEIKH
17	WP(C)/2763/2015 FIXED	MD ABDUL KARIM CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA MR A K DAS J. AKTAR	MR.S K GHOSH(R-5) SC, ELEMENTARY EDUCATION
18	WP(C)/1924/2017 B/O	SOLEMAN KHANDAKER Versus THE STATE OF ASSAM and 6 ORS.	MD.M Z SHAH MR.H A AHMED MR.R ALI MR.P RAHMAN	GA, ASSAM SC, AG MR. R K TALUKDAR (R-4) MR. A CHALIHA, SC, FINANCE DEPTT. (R-7)
19	WP(C)/1930/2017	DR. MUKUL KUMAR SARMA. Versus THE STATE OF ASSAM and 4 ORS.	MR.N ZAMAN MR.S BORA MR.A GANGULY MR.A BORA	MR. S MUKTAR (R4) MR. A CHAMUAH(SC, UGC) SC, HIGHER EDUCATION

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 03:30 PM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 2

[THIS BENCH WILL SIT AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./287/2019 PART-HEARD, WITH OFFICE NOTE, LCR 4 FILES, P.B.-2 WITH CRL.A(J)/15/2020 <u>8 Y 11 M 26 D :</u> WITH CRL.A(J)/16/2020 <u>8 Y 11 M 26 D :</u>	SMT. MONI MAZUMDAR @ CHAMPA Versus STATE OF ASSAM AND ANR MOHAN BISWAS Versus THE STATE OF ASSAM SHYAMOLI BISWAS Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN MR A TIWARI (AMICUS CURIAE) MR. A KALITA, AMICUS CURIAE	PP, ASSAM PP, ASSAM PP, ASSAM
4	Crl.Rev.P./230/2014 WITH LCR 19 FILES	DIRECTOR, C.B.I Versus RIPUN BORA and 2 ORS	MR. P N CHOUDHURY MR. R K D CHOUDHURY (ASSTT.S.G.I.) SC, CBI	MR. A M BORA MR. A M BORA MR. A CHAUDHURY MR. D TALUKDAR MR. P CHOUDHURY MR. P K DAS MR. N J DAS MR. N MAHAJAN MR. N BORAH
5	Crl.Pet./74/2021 WITH LCR 1 FILE	RANA GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II, III, IV AND V

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 53-121), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6329/2017 FIXED	RATUL NATH and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MR.S J SARMA MS.B TALUKDAR MR.G G GOGOI	SC, FINANCE SC, HEALTH
2	WP(C)/4220/2019 FIXED	NANDESWAR PAGAG Versus THE STATE OF ASSAM AND 7 ORS.	MR. D BORAH MR. R DOWARAH	GA, ASSAM SC, AG MR. R. K .TALUKDAR ((R-7) MR. B GOGOI, SC, PWD. MR. B. CHOUDHURY (SC, PWD) SC, FINANCE
3	WP(C)/6049/2019 FIXED	AMAL BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MS. P BHATTACHARYA MR. A BORUA	SC, KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, FINANCE
4	WP(C)/6073/2019 BY SLIP	TINKU DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. T U LASKAR MR. N DHAR MR. K K NANDI MS. S DASGUPTA	GA, ASSAM MR. D NANDI SC, APSC MR. B CHOUDHURY (R8) MS P SARMAH SC, HEALTH
5	WP(C)/5476/2021 FIXED	DILIP KUMAR SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MS P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	SC, ELEM. EDU SC, AG (A AND E) SC, FINANCE
6	WP(C)/5941/2021 FIXED	MAHENDRA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	GA, ASSAM SC, AG MR H K DAS (SC, GHC) MR. S K MEDHI (r-2) SC, FINANCE
7	WP(C)/261/2022 FIXED	PROF (DR) DEVASHISH KAR Versus THE STATE OF ASSAM AND 12 ORS	MR M CHANDA MR S CHOUDHURY Mukesh Sharma MS R MEDHI MS F RAHMAN	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, AG

8	WP(C)/1738/2022 FIXED	SAFIRAN NESSA @ SAFIJAN NESSA Versus THE STATE OF ASSAM AND 8 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM MR. S K MEDHI (R-3)
9	WP(C)/4475/2022 FIXED	KABITA BORA @ KABITA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. J BARMAN	SC, ELEM. EDU SC, SSA
10	WP(C)/6109/2022 WITH WP(C)/7312/2022(D/O), FIXED	MUNNALAL GOALA Versus THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MR. A ISLAM	SC, TRANSPORT SC, FINANCE SC, IWT
11	WP(C)/7906/2022 FIXED	DEBESWAR HANDIQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM SC, AG MR. S K MEDHI (R-3,4) MR. R BORPUJARI, SC, FINANCE DEPARTMENT MR G JALAN (R-6) MS D DEORI (R-6)
12	WP(C)/32/2023 B/O	DR. MATIUR RAHMAN MATHABBAR Versus THE STATE OF ASSAM AND 6 ORS	MR. N HOQUE MD. S HUDA MR. Md. ARIF	GA, ASSAM SC, HEALTH
13	WP(C)/609/2023 CAVT. NO.00992/023, FIXED	SMITA BARUA DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR D K DAS MR. M KHATANIAR MRS. K BARPUZARI MR. A CHAMUAH B DAS MRS. K M TALUKDAR	SC, HIGHER EDU MR. U K NAIR MS. S SARMA MS. N M DEKA MR. M P SARMA MR. N D SARMA (R-4) MR. A BORO MR. ARIF AHMED (R-4) FOR CAVEATOR SC, G U
WITH				
14	WP(C)/292/2023	SMITA BARUA DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR D K DAS MR. M KHATANIAR MRS. K BARPUZARI MR. A CHAMUAH MR H BETALA MR C KUMAR B DAS MR. C DAS	MR. U K NAIR (r-3) MS. S SARMA (R-5) MS. L DAS (r-3) MS. N M DEKA (R-5) MR. M P SARMA (r-3) MS N NEWME SC, EDU SC, G U
15	WP(C)/2212/2023 WITH OFFICE NOTE, FIXED	PROBIN BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOSSAIN MR N SARMA MR M MONDAL	SC, ELEM. EDU
16	WP(C)/3507/2023 FIXED	KAMLESHWARI DEVI Versus THE UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MRS. R DEVI DY.S.G.I.

ORDERS

17	Review.Pet./107/2022 WITH WP(C)/915/2019 (D/O), FIXED	MANOJ SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	SC, HEALTH SC. MEDICAL
18	Review.Pet./53/2023 WITH WP(C)/1347/2023(D/O), B/O	GULNEHAR BEGUM Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM	SC, ELEM. EDU SC, SSAM

HEARING

19	WP(C)/2235/2013 WITH WP(C)/4312/2001(D/O), FIXED	MD. MUKIBUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR.A SHARIF MR S CHAKRABORTY MR.F ISLAM MR.S ZAMAN	MR.C BARUAH GA, ASSAM SC, AG MS. M.M. KATAKY, SC, A.H and V. DEPT. (R.1&2)
20	WP(C)/3745/2013	PACHIMDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM MR.JUNM LASKAR

	WITH MC/2494/2013 in WP(C)/3745/2013	PACHIMDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
21	WITH WP(C)/3742/2013	MAJPARA AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
22	WITH WP(C)/3743/2013	DHEKENABORI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
23	WITH WP(C)/3744/2013	BATAKUCHI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
	WITH MC/2493/2013 in WP(C)/3744/2013	BATAKUCHI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
24	WITH WP(C)/3746/2013	PUBDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
25	WITH WP(C)/3747/2013	NOWAMATI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
26	WITH WP(C)/4856/2013	KOIMARI AWARBHA SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 5 ORS	MR. A CHAMUAH MS.S GOGOI MR.P P BORTHAKUR	GA, ASSAM SC, S E C
27	WITH WP(C)/4914/2013	NON-RABHA CO-ORDINATION FORUM and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR.M U MONDAL MR.M HUSSAIN MR.A WAHAB MR.H R AHMED	GA, ASSAM MR.M U MAHMUD SC, ASEC
28	WP(C)/5476/2013 FIXED	SAHADEV SARAN Versus THE UNION OF INDIA AND 5 ORS	MR.S C BISWAS MS.K L R YANTHAN MS.L H BARUAH MS.S D CHOUDHURY	MR.S C KEYAL ASSTT.S.G.I.
29	WP(C)/2329/2014 FIXED	UGRASEN PATHAK and 27 ORS. Versus THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY MR.W YHOSHII MR.H BHARALI	MR.S C KEYAL MR.R SHARMA ASSTT.S.G.I.
30	WITH WP(C)/2325/2014	MOTI LAL GONDIA and 29 ORS Versus THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY	MR.S C KEYAL MR.R SHARMA ASSTT.S.G.I.
31	WITH WP(C)/2330/2014	KULDIP SINGH and 24 ORS. Versus THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY MR.W YHOSHII MR.H BHARALI	MR.S C KEYAL ASSTT.S.G.I.
32	WITH WP(C)/2334/2014	DALBIR SINGH SODHI and 29 ORS Versus THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY MR.H BHARALI	MR.R SHARMA ASSTT.S.G.I.
33	WP(C)/5198/2014 FIXED	RAJ KISHOR KURMI Versus THE UNION OF INDIA and 3 ORS	MR.M J BARUAH	MR.S P CHOUDHURY ASSTT.S.G.I. SC, NIT

34 WP(C)/3426/2015
FIXED

PARAMESH CHANDRA DAS
Versus
THE UNION OF INDIA and 3 ORS

MR D K DAS
MR.M SINGH
MR. R K AGARWALA
MR.P C DAS
MR H BETALA
MR C KUMAR
MR. M KATAKI

MR.B D DASR-3
MR.S C KEYAL
MS.R DEKA(R-3)
MR. D NATH(R-3)
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 10/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
12)	MR A GOENKA	07-08-2023	To	17-08-2023
13)	MR R GOENKA	07-08-2023	To	17-08-2023
14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023
16)	MR. R P SINGH	10-08-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,10th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 1-45), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
OLD PENDING CASES (MORE THAN 10 YEARS)				
1	WP(C)/997/2010 PART-HEARD, FIXED, WITH AFFIDAVIT FILE	TILAK NATH Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MR.P J SAIKIA MR.L N DIHINGIA MR.S HAQUE MR.M PHUKAN MR. P DUTTA MS.A BARUA	GA, ASSAM MR.A K PURKAYASTHA MR. M NATH (R-12,16,19) MR.S CHAMARIA MR.M J BARUAH MR. D P BORAH (R- 12,16,19) MR.J A AHMED MS. S SAIKIA MRS.N CHANDAK (AGARWAL) MR.S CHANDA MR.M PHUKON
	WITH I.A.(Civil)/749/2021 in WP(C)/997/2010	TILAK NATH Versus THE STATE OF ASSAM AND 18 ORS.	MR. T J MAHANTA	GA, ASSAM
	WITH I.A.(Civil)/1855/2021 in WP(C)/997/2010	SHRI BIPUL DUTTA AND ANR. Versus TILAK NATH AND 17 ORS.	MR. D P BORAH	MR. M PHUKAN SC, INDUSTRIES AND COMMERCE
	WITH I.A.(Civil)/82/2022 in WP(C)/997/2010	SRI MUKUL GOSWAMI AND 3 ORS. Versus TILAK NATH AND 14 ORS		MR. T J MAHANTA MR. M PHUKAN MR. P DUTTA MR. A KALITA SC, INDUSTRIES
2	WP(C)/4431/2008 WITH WP(C)/6765/2013(D/O), FIXED	SUJIT KUMAR SINGHA AND ORS. Versus THE STATE OF ASSAM AND ORS	MR. M U MAHMUD (P5) MR.D SARMAH MR.K KONWAR MR. M DUTTA (AMICUS CURIAE) MR S H MAHMUD (P5)	DR.B AHMED GA, ASSAM SC, IRRIGATION SC, F.DEPTT.

3	WITH WP(C)/1202/2013	BULU RAM ROY Versus THE STATE OF ASSAM AND 4 ORS	MSQ DUTTA MR. M DUTTA (AMICUS CURIAE) MR.A J HAZARIKA MS.B GOGOI MR H HOQUE	MR.S SAIKIA SC, PWD
4	WITH WP(C)/1650/2013	SANATAN BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA (AMICUS CURIAE) MR.G K DAS	MR.B AHMED SC, IRRIGATION
5	WITH WP(C)/2194/2013	SAMAN UDDIN LASKAR and 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HOQUE MR A R BHUYAN MRH I CHOUDHURY MR.S K DEORI MRK UDDIN MR. M DUTTA (AMICUS CURIAE) MR.S R BARBHUIYA MR. B U LASKAR MR. M A I HUSSAIN MR. H I CHOUDHURY	SC, FINANCE SC, IWT
6	WITH WP(C)/7552/2013	SAHJAHAN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN G UDDIN MR A R BHUIYAN MR. M DUTTA (AMICUS CURIAE) MS. P ADHIKARI MR A K AZAD	SC, FINANCE MR.B AHMED
7	WITH WP(C)/4273/2016	MD. NAZIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN MRH I CHOUDHURY MRA R BHUYAN MR. M DUTTA (AMICUS CURIAE)	SC, FINANCE SC, IRRIGATION
<u>ORDER (STAY VACATING)</u>				
8	I.A.(Civil)/914/2023 FIXED in WP(C)/7883/2022 WITH WP(C)/7883/2022	THE PUNJAB NATIONAL BANK AND 2 ORS Versus M/S N E INFRA AND ANR. M/S N E INFRA Versus THE PUNJAB NATIONAL BANK AND 3 ORS	MR. A CHAMUAH MR. D M NATH MR. A CHAMUAH MR. D M NATH	MR. A CHAMUAH MR. D M NATH SC, PNB
<u>ADMISSION</u>				
9	WP(C)/1633/2022 PART-HEARD, FIXED	JERICHO CHEMICALS LLP Versus THE UNION OF INDIA AND 8 ORS	MR K AGARWAL MR S BHARALI MR. M DAS MR. N K NEOG	GA, ASSAM MR. R K BHATRA (r-9) MR. K GOGOI MS P HUJURI (r-9) MS R GANGAWAT (r-9) MR A BHATRA (r-9) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, NEDFI
10	WP(C)/6342/2018 FIXED	STAR CEMENT LTD. Versus THE COMPETITION COMMISSION OF INDIA AND 2 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. M A CHOUDHURY (R1- R3) MR. WISE IMRAN (R1-R3)
	WITH I.A.(Civil)/637/2021 in WP(C)/6342/2018	THE COMPETITION COMMISSION OF INDIA AND 2 ORS. Versus M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA

11	WITH WP(C)/6343/2018	STAR CEMENT LTD. Versus THE COMPETITION COMMISSION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR J SHARMA (R2) MR G KAKOTI (R2) MR. M A CHOUDHURY (R1, R4, R5) MR. H J RAI (R2) MR. WISE IMRAN (R1, R4, R5)
12	WITH I.A.(Civil)/638/2021 in WP(C)/6343/2018	THE COMPETITION COMMISSION OF INDIA AND 4 ORS. Versus M/S. STAR CEMENT LTD. PURBANCHAL CEMENTS LTD AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR D DAS MR. S P ROY JYOTISH DAS MS P DEY	DR. A SARAF MR. P DAS MR. S P SHARMA GA, ASSAM MR. N N B CHOUDHURY, (R-5) MR. N SARKAR, (R-5) MR P K BASU, (R-5) MS. K DEY, (R-5) SC, REVENUE
13	WITH I.A.(Civil)/1278/2023 in WP(C)/2440/2023	PURBANCHAL CEMENTS LTD AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R J DAS	GA, ASSAM SC, REVENUE
ORDERS				
13	WP(C)/753/2023 CAVT. NO.14602/022, FIXED	MEGHMALLAR ESTATES AND SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS MR. D J DAS MR. RANGON CHOUDHURY N GAUTAM	MR. B D DEKA MR A BHATRA SC, GDD FOR CAVEATOR SC, G M D A SC, GMC
HEARING				
14	WP(C)/4500/2014 PART-HEARD (TOP OF THE LIST), FIXED	SUBODH CHANDRA SAHA Versus PUNJAB NATIONAL BANK and 2 ORS	MR.A DASGUPTA MR.B DAS MS.B DAS MR. A KUNDU MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MR.S CHAKRABARTY	MR.A GANGULY

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LEAVE NOTE OF ADVOCATES FOR 10/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
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13)	MR R GOENKA	07-08-2023	To	17-08-2023
14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023
16)	MR. R P SINGH	10-08-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday, 10th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 6

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
1	WA/46/2023 PART-HEARD, BY SLIP, CAVT./724/2022, CAVT./673/2022	IVY GOHAIN DASGUPTA Versus BHAGWAN PATOR AND 11 ORS.	MR. K N CHOUDHURY MR. S K GOSWAMI MR. D J DAS N GAUTAM	GA, ASSAM MR D K DAS MR H BETALA MR DEBA SARMAH MR C KUMAR MS N SHYAM SC, WPT AND BC SC. WATER RESOURCE DEPTT. FOR CAVEATOR
2	WITH WA/239/2022	EQUALITY FORUM Versus THE STATE OF ASSAM AND 12 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	GA, ASSAM MR D K DAS MR D K DAS MR H BETALA MR H BETALA MR C KUMAR (R6) MR. T DOLEY MR. D J DAS MS N MAHANTA (FOR INTERVENOR)
3	WITH WA/162/2023	SANJAI KUMAR MAHANTA Versus BHAGWAN PATOR AND 22 ORS. B	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM MR D K DAS MR D MAHANTA MR D MAHANTA MR H BETALA SC, WPT AND BC SC. WATER RESOURCE DEPTT. SC, IRRIGATION FOR CAVEATOR

MOTION

4	WP(C)/5101/2019 B/O, WITH LCR	MUSSTT. MARIOM NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MRS H AHMED	SC, NRC SC, A.S.G.I. SC, ECI SC, F.T
5	WP(C)/1068/2023 FIXED	RAHIM ALI Versus THE UNION OF INDIA AND 5 ORS	K U AHMED MS P SARMA MS N HASAN MR. B A AHMED	GA, ASSAM SC, NRC MS. N BORDOLOI (SC REVENUE) DY.S.G.I. SC, F.T SC, ECI
6	WP(C)/2763/2023 B/O	HELENA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR F U BARBHUIYA MS S DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
<u>ADMISSION</u>				
7	WP(C)/2869/2017 FIXED, WITH LCR	MUSSTT. JAMIRUN NESSA @ JAMIRAN NESSA Versus THE UNION OF INDIA and 3 ORS.	MR H R A CHOUDHURY, SR.ADV. MR. S C PANDIT H AHMED MR. S SARKAR MR. A MATIN	GA, ASSAM ASSTT.S.G.I.
8	WP(C)/3851/2017 B/O, WITH LCR	NURSIMA BIBI @ NASIMA BIBI Versus THE UNION OF INDIA and 4 ORS.	MR.P C DEY MR.I HAQUE MS.S PAUL	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/675/2018 FIXED, WITH LCR	ABDUL HANIF Versus UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MR. K MIRA MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, ECI SC, FT
10	WP(C)/1258/2018 FIXED, WITH LCR	JARINA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A HUSSAIN	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T, MR J PAYENG
11	WP(C)/2434/2018 FIXED	ARJIMA BIBI @ AJIMA BIBI @ AJIMA KHATUN Versus THE UNION OF INDIA AND 8 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
12	WITH I.A.(Civil)/2208/2023 in WP(C)/2101/2018 (D/O)	AJIMA BIBI @ AJIMA KHATUN @ AJIMA KHATUN Versus THE UNION OF INDIA AND 8 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/3608/2019 FIXED, WITH LCR	RATAN NEOGI @ RATAN CHANDRA NEOGI @ RATAN KUMAR NEOGI Versus THE UNION OF INDIA AND 5 ORS.	MR. B HUSSAIN MR. A T SIKDER MR. S ALIM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/3982/2019 FIXED, WITH LCR	LAKSHMAN KR. RAY Versus THE STATE OF ASSAM AND 4 ORS	MR B CHANDA MR. K BAISHYA MR D SAIKIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/2415/2021 B/O, WITH LCR	USHA NAMASUDRA @ USHA ROY @ UMA ROY Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/8018/2022 FIXED, WITH LCR	BASIRAN BIBI Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

17	WP(C)/1348/2023 FIXED	JOYGAN BIBI Versus THE STATE OF ASSAM AND 6 ORS	MR. R ISLAM MR G U AHMED	GA, ASSAM
<u>ORDERS</u>				
18	W.P.(CrI.)/11/2022 PART-HEARD, FIXED, WITH LCR 3 FILES	KARIM ALI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN	GA, ASSAM
WITH				
19	W.P.(CrI.)/1/2022	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 14 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN MR S ISLAM	GA, ASSAM MR. R ALI (r-8 to 15) MR. A GOYAL (R-7) MR. A CHOUDHURY (R-7) MS R OJAH (R-7) H A AHMED (r-8 to 15) MR A S SK (r-8 to 15)
WITH				
20	W.P.(CrI.)/6/2022 WITH LCR 2 FILES	KADDBHANU AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. M BEGUM MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. A GOYAL (R6) MR. A CHOUDHURY (R6) MS R OJAH (R6)
21	WP(C)/4544/2022 B/O	ALI HASSAN @ HASSAN ANSARI Versus XXX AND 11 ORS	MR S N KRISHNATRAYA MR R YASIN	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
<u>HEARING</u>				
22	WP(C)/7388/2013	HENJEN NARZARY and 2 ORS Versus THE UNION OF INDIA and 7 ORS	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS	MR.K N CHOUDHURY GA, ASSAM ASSTT.S.G.I. MS.R KAKATI
23	WP(C)/5238/2017 FIXED, WITH LCR	SAILENDRA DEBNATH Versus THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.B ISLAM MR.S HUSSAIN MR.N A AHMED	GA, ASSAM ASSTT.S.G.I.
24	WP(C)/608/2018 FIXED, WITH LCR	DALIMON NESSA Versus THE UNION OF INDIA	MR. A R SIKDAR MD A ALI	MR. D BARUAH MS. A VERMA MR J PAYENG(SC,FT) ASSTT.S.G.I.
25	WP(C)/1590/2018 FIXED, WITH LCR	KITABJAN BEGUM @ KITABJAN Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	WP(C)/4505/2018 FIXED, WITH LCR	HUSSAIN ALI Versus THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 10/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023

11)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
12)	MR A GOENKA	07-08-2023	To	17-08-2023
13)	MR R GOENKA	07-08-2023	To	17-08-2023
14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023
16)	MR. R P SINGH	10-08-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,10th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 7

[SPECIAL DIVISION BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO SPECIAL DIVISION BENCH)
,ALONG WITH THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:20 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/893/2023 WITH LCR 2 FILES, FIXED in Mat.App. WITH	XXXXXXXX Versus XXXXXXXX	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	
2	Mat.App./7/2023 WITH	XXXXXXXX Versus XXXXXXXX	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P KATAKI MS S BARPUJARI MRS R BEGUM MRS. M D BORUAH
3	Mat.App./8/2023	XXXXXXXX Versus XXXXXXXX	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P KATAKI MS S BARPUJARI MRS R BEGUM MRS. M D BORUAH
HEARING				
4	CRL.A(J)/79/2019 6 Y 4 M 18 D :WITH LCR 4 FILES, P.B.-2, FIXED	KRISHNA BISWAS Versus THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM
5	CRL.A(J)/100/2020 5 Y 3 M 9 D :WITH LCR 4 FILES, P.B.-2 , FIXED	NITAI BHUMIZ Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
6	Mat.App./17/2021 WITH LCR	XXXXXXXX Versus XXXXXXXX	MR R DHAR MR. D P BORAH MS. M DAS MS. S BORO MR B PAUL	MS. S B CHOUDHURY MR. S K DAS MR. N R AHMED
7	CRL.A(J)/33/2021 5 Y 7 M 7 D :WITH LCR 5 FILES, P.B.-2	SUMAN TOPPO Versus THE STTE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM

8	I.A.(CrI.)/125/2022 WITH LCR 8 FILES, P.B.-2, FIXED in CrI.A./47/2022 WITH CrI.A./47/2022	UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS	PP, ASSAM
		UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. K MUNIR MR. A CHAUDHURY MR. P K DAS MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
9	CrI.A./134/2022 WITH LCR 5 FILES, P.B.-2 WITH I.A.(CrI.)/348/2022 in CrI.A./134/2022	ANUJ KR. DAS @ ANIMESH Versus STATE OF ASSAM AND ANR.	MR. K M HALOI MS. A BEGUM	MS. M BARMAN (AS LEGAL AID COUNSEL FOR R-2) PP, ASSAM
		ANUJ KR. DAS @ ANIMESH Versus STATE OF ASSAM AND ANR.	MR. K M HALOI MS. A BEGUM	MS. M BARMAN (AS LEGAL AID COUNSEL FOR R-2) PP, ASSAM
10	I.A.(CrI.)/832/2022 WITH LCR 6 FILES, FIXED in CrI.A./350/2022 WITH CrI.A./350/2022	NIPEN BARUAH @ NRIPEN BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. N B P SINGHA MS D BORUAH	PP, ASSAM
		NIPEN BARUAH @ NRIPEN BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. N B P SINGHA MS D BORUAH	PP, ASSAM
11	CRL.A(J)/34/2023 <u>1 Y 2 M 10 D</u> :WITH LCR 3 FILES, P.B.-2, FIXED WITH	L. SANA MEITEI Versus STATE OF ASSAM	MRS DIPANJALI BORPUJARI	PP, ASSAM
12	CrI.A./10/2023 <u>1 Y 2 M 10 D</u> :	L. INAOCHA SINGH Versus THE STATE OF ASSAM AND ANR.	MS. J PAUL MR. T PRADHAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday, 10th August 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.))
,ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Crl.Rev.P./453/2022 B/O	THE STATE OF ASSAM Versus VIVEK SINGH	MR. B D KONWAR, SR. COUNSEL MR. H AGARWAL, COUNSEL PP, ASSAM	
2	Crl.Rev.P./154/2023 WITH CR 2 FILE, B/O	BIJAN KUMAR DAS Versus MITALI DAS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	
MOTION (BA)				
3	Bail Appln./2791/2023	MURSHIDA KHATUN Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN	PP, ASSAM
4	Bail Appln./2792/2023	SHARUNGBAM PREM KUMAR SINGH Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
5	Bail Appln./2793/2023	TAJMUJ ALI Versus THE STATE OF ASSAM AND ANR	MR G PHUKAN MS A GOGOI	PP, ASSAM
6	Bail Appln./2794/2023	KONDAVEETI RAMAKRISHNA Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MS B GOGOI MR J K Bhuyan	SC, DRI
7	Bail Appln./2799/2023	KAMAL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN	PP, ASSAM
8	Bail Appln./2802/2023	UTPAL KALITA Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
MOTION				
9	Crl.Rev.P./281/2023 FIXED	NIKUMONI GAYAN Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM

10	Crl.Rev.P./306/2023	BHABEN HALOI Versus JUMI BAISHYA	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA	
11	Crl.Rev.P./307/2023	RAMESH RAI Versus THE STATE OF ASSAM	MR I RAFIQUE MRS S A CHOUDHURY MS. R. R. SAIKIA	PP, ASSAM
12	Crl.Rev.P./309/2023	ANUP KUMAR DEY @ BABUL DEY Versus THE STATE OF ASSAM	MR. S BISWAS MR. H BURAGOHAIN MS D DEVI	
13	Crl.Pet./490/2023	ANU BEGUM Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
14	Crl.Pet./762/2023	AKHIL KALITA Versus KUMUD ROY	MR A N AHMED	
15	Crl.Pet./815/2023	KARTICK GHOSH Versus THE STATE OF ASSAM AND ANR	MR. M ALI MR. R ISLAM MR J. ISLAM	PP, ASSAM
16	Crl.Pet./816/2023	GIRIDHAR SARMA Versus THE STATE OF ASSAM AND ANR	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM
17	Crl.Pet./817/2023	ABDUL ALIM Versus THE STATE OF ASSAM AND 2 ORS	MR. A R TALUKDAR	PP, ASSAM
18	Crl.Pet./818/2023	M/S GOPIRAM CHETRAM Versus KEJRIWAL SUGAR AGENCIES PVT. LTD. AND 2 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	
19	Crl.Pet./819/2023	GOLAP HUSSAIN KHAN Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR H A AHMED MR N ISLAM MS P BANIA MR. M U E BHUYAN	PP, ASSAM
20	Crl.Pet./820/2023	ANUPJYOTI DEKA AND 3 ORS Versus CHAYANIKA DAS	MD E AHMED MD. I HUSSAIN	
21	Crl.Pet./822/2023	ABDUL KADIR Versus THE STATE OF ASSAM AND ANR	MR. S P CHOUDHURY MS B DEVI MS. M BORA DR K PANDAV MR. S. J. SARKAR	PP, ASSAM
22	AB/2769/2023	ABDUL GAFUR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
23	AB/2771/2023	LILAWATI BORO Versus THE STATE OF ASSAM	MR. M SARANIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	PP, ASSAM
24	AB/2775/2023	HARIBRAT DEURI Versus THE STATE OF ASSAM	MR. S K DEORI	PP, ASSAM
25	AB/2782/2023	SURENDRA KUMAR PANDIT Versus THE STATE OF ASSAM	MR B M DEKA MS D MAHANTA MR R.AHMED	PP, ASSAM
<u>ADMISSION</u>				
26	Crl.A./296/2023	RAJU GOWALA Versus THE STATE OF ASSAM AND 2 ORS.	MR N M HAZARIKA	PP, ASSAM
	WITH I.A.(Crl.)/693/2023 in Crl.A./296/2023	RAJU GOWALA Versus THE STATE OF ASSAM AND 2 ORS.	MR N M HAZARIKA	PP, ASSAM

27	Crl.A./297/2023 WITH I.A.(Crl.)/694/2023 in Crl.A./297/2023	ABU BAKKAR ALI @ MD. ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM AND ANR.	MR. A PARAMANIK P. KALITA	PP, ASSAM
28	Crl.Pet./338/2023 WITH LCR 1 FILE, B/O	ABU BAKKAR ALI @ MD. ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM AND ANR. SARAT NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. A PARAMANIK P. KALITA MR. R BARUAH	PP, ASSAM MR. A SARMAH (R-2 AND 3) MS. N KALITA(R-2 AND 3) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
29	Bail Appln./2304/2023 FIXED	JAHED ALI Versus THE STATE OF ASSAM	MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
30	Bail Appln./2402/2023 FIXED	RAJA GUPTA Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR P K BASU MS. K DEY	PP, ASSAM
31	Bail Appln./2490/2023 FIXED	CHERLY RYNGKLEM Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
32	Bail Appln./2498/2023 FIXED	OBAIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN SK ABDULLAH	PP, ASSAM
33	Bail Appln./2534/2023 FIXED	MD REZZAKUL ISLAM Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
34	Bail Appln./2588/2023 B/O	MUZIBUDDIN AHMED @ MD. MUJIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
<u>BAIL HEARING</u>				
35	AB/2859/2022	SHRI NUR HUSSAIN @ NUR HUSSAIN SK Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
36	AB/1196/2023 FIXED	AZAHARUL ISLAM Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
37	AB/2259/2023 FIXED	ABDUL WAHAB @ ABDUL WAHED AND ANR Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
38	AB/2322/2023	DUTTA DEV GOSWAMI Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. M DUTTA MR S MUKTAR MR S ISLAM MS R. HAZARIKA	PP, ASSAM
39	AB/2405/2023 FIXED	ANTHONY GAMNOH Versus THE UNION OF INDIA	MR. L GOGOI	MR. K K PARASAR DY.S.G.I.
<u>ORDERS</u>				
40	Review.Pet./86/2022 WP(C) 7333/2015(D/O), FIXED	NANILA BASUMATARY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. A M KHAN	MR. A U CHOUDHURY (r-5) MR S ISLAM (r-5) MS. A KAUSHAR (r-5) MS J MARIYAM (r-5) SC. EDU.
41	Crl.Pet./406/2023 B/O	KOUSTUV MITRA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K K DUTTA MR. DEBANUJ DUTTA	PP, ASSAM

42	I.A.(CrI.)/443/2023 B/O in CrI.Rev.P./4721/2023 WITH CrI.Rev.P./4721/2023 (Filing Number)	UTTAR KAMPITH MAHAVIDYALAYA (SR) JAGARA Versus PUNIT JALAN AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	MR S N KRISHNATRAYA (R-1) MR. S CHAMARIA (R-1) MR A N SARMAH (R-1)
43	I.A.(CrI.)/455/2023 B/O in CrI.Rev.P./4708/2023 WITH CrI.Rev.P./4708/2023 (Filing Number)	UTTAR KAMPITH MAHAVIDYALAYA (SR) JAGARA Versus PUNIT JALAN AND ANR (B) UTTAR KAMPITH MAHAVIDYALAYA (SR) JAGARA Versus PUNIT JALAN AND ANR	MR. J I BORBHUIYA MR J I BARBHUIYA MS F BEGUM MR. L MOHAN	MR S N KRISHNATRAYA MR. S CHAMARIA (R-1) MR A N SARMAH(R-1) MR M M ZAMAN(R-1)
44	I.A.(CrI.)/569/2023 B/O in CrI.Pet./360/2023 WITH CrI.Pet./360/2023	THOUNAOJAM RONAL SINGH, Versus THE STATE OF ASSAM AND ANR THOUNAOJAM RONAL SINGH Versus THE STATE OF ASSAM AND ANR	MR. J N SARMA MS. J GHOSH MS. J GHOSH	PP, ASSAM MS M DAS(r-2) MR RITURAJ TIWARI (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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16)	MR. R P SINGH	10-08-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RFA/27/2013 WITH LCR, FIXED	JOY PRAKASH BERIA Versus THE STATE OF ASSAM AND ORS	MR.J SHARMA MR.P TALUKDAR MR.G KAKATI	SC, PWD ROAD MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH, SC PWD MR.S DUTTA
ADMISSION				
2	CRP/11/2023 FIXED	MD. MAINUL HAQUE Versus IFFCO TOKIO GENERAL INSURANCE CO LTD AND 2 ORS	MS RUKMINI BARUA MS PADMINI BARUA	
ORDERS				
3	CRP/88/2022 FIXED	M/S. ASSAM TEA INDUSTRIES Versus SMTI. DUKHUN MUNDA AND 7 ORS.	MS. SUDAKSHINA K. MS. P BARUAH MS H TERANGPI MR B KAUSHIK MR. S HAZARIKA	MR. A DUTTA (r-8) MR. A J SAIKIA (R5) MR. S K SANGANERIA (r-1,2) MR. R C PAUL (R8) MR. N BHATRA (r-1,2) MR G JALAN (r-1,2) MR. B KAKATI (R5) MR G S BORO (R5) MRS. P M DUTTA (r-8)
4	WITH CRP/86/2022	M/S. ASSAM TEA INDUSTRIES Versus SMT. SWANI MUNDA AND 6 ORS.	MS. SUDAKSHINA K. MS. P BARUAH MS H TERANGPI MR B KAUSHIK MR. S HAZARIKA	MR. A DUTTA (r-7) MR. A J SAIKIA (R4) MR. S K SANGANERIA (r-1,2) MR. R C PAUL (R7) MR. N BHATRA (r-1,2) MR G JALAN (r-1,2) MR B KAUSHIK MR. B KAKATI (R4) MR G S BORO (R4) MRS. P M DUTTA (r-7)

5	Review.Pet./7/2023 in WP(C)/7215/2018 (D/O), FIXED	THE STATE OF ASSAM AND ANR. Versus BOBBY DEKA AND 16 ORS.		MR. S KATAKI (R- 1, 3-6, 8-11, 13-15, 17) MR B P BORAH (R-2,7,12 & 16) MS. R DUTTA (R- 1, 3-6, 8-11, 13-15, 17)
6	WITH Cont.Cas(C)/498/2022	RINA PAUL AND 2 ORS Versus BIVASH MODI AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR D KALITA (R-1,2) MR. D NATH (r-1,2)
7	WITH Cont.Cas(C)/534/2022	MS. BOBBY DEKA AND 12 ORS Versus MUKESH CHANDRA SAHU AND ANR	MR. S KATAKI MS. R DUTTA	MR. D NATH
8	MACApp./68/2010 FIXED	HEARING SMT DURGAWATI DEVI and 3 ORS, Versus UNITED INDIA INSURANCE CO. LTD. and 4 ORS,	MR.M PANDIT MR.A LAL MR.R D LAL	MR.D K DAS MS.M CHOUDHURY MR.M CHOUDHURY MR.R GOSWAMI MR M BEZBARUAH(R-4&5) MR.D CHAKRABORTY MR.S DUTTA MR.A DEKA(R-4&5)
9	RSA/1/2015 WITH LCR, FIXED	SRI SUSHANTA DEY Versus SRI DIMBESWAR SAIKIA	MR.N DUTTA MR.S SHARMA MR.J ALI MS.B M CHETRI MR.M P SARMA	MR. B C DAS MR.D K SARMAH MR.P S LAHKAR MR.N PATHAK MR. S A HUSSAIN MR D J HALOI
10	CRP/43/2018 WITH LCR	BHANU PAUL Versus KUSHAL DUTTA AND ANR	MR G N SAHEWALLA MR P DEKA MD ASLAM MS. B SARMA MS. S KATAKEY	MR. S P ROY (R1) MS. M DEORI (R1) MR A K RAI (R1) MS. N RAI (R1)
11	MACApp./636/2018 WITH LCR	THE ORIENTAL INSURANCE CO. LTD Versus MISS MAMITA BIBI AND 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI	MR. S ISLAM (R3) MR. M DAS MR A HAWARI (R3)
12	CO/11/2019 in MACApp./231/2018(D/O) in MACApp./231/2018	SRI HOREN RAJKONWAR AND ANR Versus UNITED INDIA INSURANCE CO. LTD AND ANR	MR G BOKALIAL	MR. S DUTTA MR. S THAKUR
13	CO/12/2019 in MACApp./891/2018(D/O) in MACApp./891/2018	SRI HOREN RAJKONWAR AND ANR Versus UNITED INDIA INSURANCE CO. LTD AND ANR	MR. S BORTHAKUR MR G BOKALIAL	MR. S DUTTA MS. N MODI MS M CHOUDHURY
14	RFA/33/2019 WITH LCR, FIXED	MR. TARIQ MDR RAHMAN AND 2 ORS. Versus MRS. RUKSHANA RAHMAN KHAN AND 5 ORS.	MR G CHOUDHURY MS A REHMAN	MR G N SAHEWALLA (R1-R3) MR. P BORA (R1-R3) MR. P DEKA (R1-R3) MS. S KATAKEY (R1-R3) MS. S. TODI (R1-R3)
	WITH CO/29/2019 in RFA/33/2019	MRS. RUKSHANA RAHMAN KHAN AND 2 ORS. Versus MR. SHAUKAT MDR RAHMAN AND 5 ORS.	MR G N SAHEWALLA MR. P BORA MR. P DEKA MS. S KATAKEY MS. S. TODI	MR G CHOUDHURY MS A REHMAN
	WITH I.A.(Civil)/949/2019 in RFA/33/2019	MR. TARIQ MDR RAHMAN AND 2 ORS. Versus MRS. RUKSHANA RAHMAN KHAN AND 5 ORS.	MR G CHOUDHURY MS A REHMAN	
15	MACApp./447/2019 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD. Versus xxx	MD. A AHMED MS. M CHOUDHURY MS C BORAH	MR. K K BHATTA (R8) MR H DAS MR. A ROY MS R DEVI (R8)

	WITH CO/8/2022 in MACApp./447/2019	M/S NEW INDIA ASSURANCE CO. LTD. Versus UNITED INDIA INSURANCE CO. LTD. AND 9 ORS.	MR. K K BHATTA MR J JOHN MS R DEVI	
16	MACApp./179/2020 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI DIPIKA SURIN AND 5 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR A CHOUDHURY MR A K AZAD (R-5) MR. R Deka MS S DEVI (R-5) S I AKAND
	WITH CO/7/2021 in MACApp./179/2020	SMTI. DIPIKA SURIN AND 3 ORS. Versus UNITED INDIA INSURANCE COMPANY LTD.	MR A CHOUDHURY MR. R Deka S I AKAND	MR. R GOSWAMI MR P BORTHAKUR
17	MFA/110/2021 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. Versus KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS (1,2,3,4,5) M N KHAN (R-6) FOR CAVEATOR
	WITH I.A.(Civil)/1271/2021 in MFA/110/2021	UNITED INDIA INSURANCE COMPANY LTD. Versus KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 10/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
12)	MR A GOENKA	07-08-2023	To	17-08-2023
13)	MR R GOENKA	07-08-2023	To	17-08-2023
14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023
16)	MR. R P SINGH	10-08-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,10th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 46-94), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4814/2022 FIXED	M/S SHIV ALLOYS STEEL Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL MR. B PRASAD MR P J BORAH	SC, APDCL
ORDERS				
2	Cont.Cas(C)/242/2022 FIXED	M/S GANNON DUNKERLEY AND CO LTD Versus CHANCHAL KUMAR AND 4 ORS	MR SISHIR DUTTA MR. S K DEORI MS. SOMILA	MR. U K NAIR (r-1,2) S N SARMA MR. P J SAIKIA, SR. ADV (r-1,2) MR. R K TALUKDAR MR. M HUSSAIN MR. M P SARMA (r-1,2) MS M NIROLA (r-1,2) DIKSHITA DEKA
HEARING				
3	WP(C)/1925/2009 (AT 2:30PM), FIXED	A INDU DEVI,B JITENDRA NATH SARMA,B HIMAKSHI SHARMA AND ANR. Versus THE STATE OF ASSAM AND ORS	MR.K P SARMA MR.H DAS	MS.M HAZARIKA GA, ASSAM MR. P K ROY MR.P K DEKA MR.J K PARAJULI MR. S K CHAKRABORTY MR.D SAIKIA MR.R SARMA MR.H DEKA MR.C K S BARUAH SC, GMC SC, G M D A MR.L K SHARMA MR.N RAJKHOWA MR.M BURAGOHAIN

	WITH I.A.(Civil)/1113/2019 in WP(C)/1925/2009	BALENDRA NATH SARMA Versus THE STATE OF ASSAM AND 41 ORS	MR H DAS	GA, ASSAM SC, REVENUE SC, GMC
4	WITH WP(C)/5689/2007	SRI JOYNATH SARMA AND ORS. Versus THE STATE OF ASSAM AND ORS.		MS.M HAZARIKA MR.S SAMARIA
5	WITH WP(C)/6512/2007	JOYANTH SARMA and ORS. Versus THE GOVT. OF ASSAM and ORS.	MR.P K DEKA MR.J K PARAJULI MR.N RAJKHOWA	GA, ASSAM SC, GMC
6	WITH WP(C)/2300/2010	JOYNATH SARMA and 30 ORS Versus THE STATE OF ASSAM AND ORS	MR.J K PARAJULI MR.C K S BARUAH MR.N RAJKHOWA	GA, ASSAM SC, GMC
7	WITH WP(C)/2872/2013	ON THE DEATH OF PETITIONER NO.1 RABINDRA NATH SARMA Versus THE STATE OF ASSAM AND 7 ORS	MR.B C DAS MR. P K ROY MR.J K PARAJULI MR. S K CHAKRABORTY MR.P K DEKA MR.D DAS MRS.N S PARAJULI MR.D M NATH	GA, ASSAM SC, REVENUE
8	WP(C)/3719/2017 FIXED	JITEN DEKA Versus THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOUND(R-5) MR.D DAS Sr.Adv.R-5

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LEAVE NOTE OF ADVOCATES FOR 10/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-III, FROM ITEM
NOS. 61-113), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FINAL DISPOSAL AT ADMISSION STAGE -				
1	WP(C)/1964/2022 FIXED	SATYABAN TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
MOTION				
2	WP(C)/5740/2021 FIXED	BHABEN CHANDRA KOCH Versus THE STATE OF ASSAM AND 3 ORS	MR. A C SARMA MR. P MEDHI MS. B CHOUDHURY (AMICUS CURIAE) MR. G C BORAH	SC, PWD
ADMISSION				
3	WP(C)/1093/2018 FIXED	FORCE NO. 135133309 CT/GD ANOWER HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MR. R MAZUMDAR MR. M HUSSAIN MD. S Z B AKLAS MS F INTAZ	MS. B. SARMA, CGC. R ASSTT.S.G.I.
4	WP(C)/4624/2020 B/O	ACHYUT HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MRS L BORUAH MISS. M BORAH MR. B B BORAH	GA, ASSAM SC, FINANCE
5	WP(C)/853/2021 B/O	PARTHAJYOTI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH	GA, ASSAM SC, FINANCE
6	I.A.(Civil)/2313/2021 FIXED in WP(C)/2640/2019	MANOJ KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST
	WITH WP(C)/2640/2019	MANOJ KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	ADDL. AG, ASSAM

7	WP(C)/5430/2021 FIXED	PRATIBHA DEVI Versus THE ASSAM GRAMIN VIKASH BANK AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	MR. S DUTTA MR. S DUTTA SC, A G V B
8	WP(C)/5478/2021 FIXED	BONIL JOHORI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
9	WITH WP(C)/5444/2021	PRASANNA HASNU Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
10	WITH WP(C)/5477/2021	NOBIN KEMPRAI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
11	WITH WP(C)/5513/2021	JOYRESH THOUSEN Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
12	WP(C)/5623/2021 FIXED	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	GA, ASSAM MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS A RONGHANGPI R. CHAUHAN SC, P H E
13	WITH WP(C)/4570/2022	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	MR. I CHOWDHURY SR ADV (r-5) MR. S BISWAKARMA (r-5) MS G DAS (r-5) MR T DAS (r-5) SC, WPT AND BC SC, P H E
14	WP(C)/6640/2021 FIXED	ANANTA SEAL Versus THE STATE OF ASSAM AND 6 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH MR. N J KHATANIAR	GA, ASSAM SC, AG MR. S K MEDHI (R-7) SC, FINANCE GA, ASSAM
15	I.A.(Civil)/534/2022 FIXED in WP(C)/3279/2021 WITH WP(C)/3279/2021	RANJIT HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS B		
16	WITH WP(C)/1487/2020	RANJIT HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. N J KHATANIAR MR. P P DUTTA	SR. GA, ASSAM
17	WITH WP(C)/2150/2020	RANJIT HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM
18	WP(C)/5680/2022 FIXED	ANANTA NATH Versus THE UNION OF INDIA AND 5 ORS	MR S BORTHAKUR MR. P. SINGHA	MR. U K GOSWAMI ASSTT.S.G.I.

19	WP(C)/6330/2022 FIXED, WITH AFFIDAVIT FILE	DR. BHUPEN SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR D KALITA (R-4) MR D KALITA (R-4) GA, ASSAM MRS. R DEVI, CGC MR. D NATH (R-4) MR. D NATH (R-4) ASSTT.S.G.I.
20	WP(C)/7591/2022 FIXED	HIRANYA DEVI BORA Versus THE GOVERNMENT OF ASSAM AND 4 ORS.	MR. A NARZARI MS. S T BOKTH	GA, ASSAM MR. P D NAIR MR G ALAM MR H ROHMAN MR S R A NASER MR A J SARMAH
	WITH I.A.(Civil)/772/2023 in WP(C)/7591/2022	DIMPI BARUAH Versus THE GOVERNMENT OF ASSAM AND 4 ORS.	MR H RAHMAN MR. A J SARMA MR. P D NAIR MR G ALAM MR S R A NASER	GA, ASSAM MS. S T BOKTH
21	WP(C)/7626/2022 FIXED	JIMPI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, ELEM. EDU SC, SCERT, ASSAM
22	WP(C)/2177/2021	JIMPI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4)
	WITH I.A.(Civil)/1070/2021 in WP(C)/2177/2021	HEM CHANDRA RABHA Versus JIMPI BORAH AND 3 ORS	MR. N C DAS MR. A DAS	SC, ELEM. EDU SC, SCERT, ASSAM MR A D CHOUDHURY
23	WP(C)/949/2023 FIXED	PRAVEEN V S Versus THE AIRPORT AUTHORITY OF INDIA AND 6 ORS.	MR. S BANIK MR. D. BORAH	MR. R GOSWAMI (R7) DR. N BAROOAH (R7) SC, A A I MS. U BHATTACHARYYA (R7) MS. N DEVI (R7)
	WITH I.A.(Civil)/1549/2023 in WP(C)/949/2023	MS. PHIBAHUNLANG SWER Versus THE AIRPORT AUTHORITY OF INDIA AND 6 ORS.	MR. R GOSWAMI DR. N BAROOAH MS. U BHATTACHARYYA MS. N DEVI	MR. S BANIK MR. D. BORAH SC, A A I
<u>BAIL HEARING</u>				
24	AB/2154/2023 FIXED	YEANUR HUSSAIN Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>ORDERS</u>				
25	I.A.(Civil)/1966/2023 FIXED in WP(C)/64/2015 WITH WP(C)/64/2015	BIJOY KR. DAS and 2 ORS Versus THE STATE OF ASSAM AND 6 ORS		SC, TRANSPORT
		BIJOY KR. DAS and 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.P K GOSWAMI MR.B P BORAH MRB TAID MR.P J DUTTA	MR.H R A CHOUDHURY(R-5&6) MR. U K NAIR (r-5) MS.E YASMIN(R-5&6) MS S DAS (r-5) SC, WPT AND BC (R-7) SC, TRANSPORT SC, IWT
<u>HEARING</u>				
26	WP(C)/1256/2013 FIXED	RAJPAL SINGH Versus THE UNION OF INDIA and 4 ORS	MR.M DUTTA MS.M DAS	MR. B CHAKRAVARTY (CGC) MR.R SHARMA ASSTT.S.G.I.

27	WP(C)/5846/2013 FIXED	GULSHAN NAND KAPOOR Versus THE UNION OF INDIA and 3 ORS	MRG P BHOWMIK MR.R HAZARIKA MR. A B T HAQUE	C.G.C. MR.S BARUAH MR. J M A CHOUDHURY MS.B SARMA ASSTT.S.G.I.
28	WP(C)/2546/2015	RAJ SOBHAN GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR MR.A CHETRY MSW YHOSHII MR.M P SARMA	GA, ASSAM
29	WP(C)/3460/2017 FIXED	PURNIMA DESHMUKH BHATTACHARJEE Versus THE STATE OF ASSAM and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS	MR.M CHANDA(R-5) GA, ASSAM MR.S CHOUDHURY(R-5) MS.H DAS R-5
30	WP(C)/5008/2017 FIXED	LALIMIYA CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS	MR.R BORAH MR.R PHUKAN MR.P TALUKDAR	GA, ASSAM
31	WP(C)/8678/2019 FIXED	SOMNATH GUPTA Versus OIL INDIA LTD. AND 3 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MS DIRISHA MAHANTA MS. R BORA	MR S N SARMA SENIOR ADVOCATE (R1-R4) MR. M HUSSAIN (R1-R4) MR. K KALITA (R1-R4) MS. S GHOSH (R1-R4) SC, OIL
32	WP(C)/1498/2021 FIXED	KRISHON KANHIYA SHARMA, FORCE NO. 881140391 ASI/GD Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI MR H J SAIKIA Y SULTANA	MR. A K DUTTA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 10/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
12)	MR A GOENKA	07-08-2023	To	17-08-2023
13)	MR R GOENKA	07-08-2023	To	17-08-2023
14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023
16)	MR. R P SINGH	10-08-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,10th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(CRP(I/O),CRP
AND MFA) AND CIVIL BENCH(SAO AND FAO)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/634/2023 in MACApp./745/2022(D/O), B/O in MACApp./745/2022	SMTI. HIMESHWARI SAIKIA AND ANR. Versus SMTI HEMADA SAIKIA AND ANR	MR D MONDAL MR. R BARBHUYAN MR. U BARMAN	
2	I.A.(Civil)/1653/2023 WITH LCR, B/O in MACApp./611/2019	MUSSTT. MOFIDA BEGUM Versus THE UNITED INDIA INSURANCE COMPANY LTD	MR D MONDAL	MR. M DUTTA
	WITH MACApp./611/2019	THE UNITED INDIA INSURANCE COMPANY LTD Versus MUSSTT. MOFIDA BEGUM AND 4 ORS	MR. A DUTTA MR. M DUTTA MS S DEV MS N RAI MRS. P M DUTTA	MR. Z IQBAL MR D MONDAL MR. S HAZARIKA
	WITH CO/42/2022 in MACApp./611/2019	MOFIDA BEGUM AND 2 ORS. Versus M/S UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR D MONDAL	MR A DUTTA
HEARING				
3	RSA/29/2009 WITH LCR	PEWGALI BASUMATARI and ORS. Versus RABIT BASUMATARY and ORS.	MR.S SINGH MRG JALAN MR.S S SARMA	MR.K GOSWAMI MR S DAS MR. C K S BARUAH MR. C K S BARUAH MR. C K S BARUAH MS.A DEY MR.D M NATH
4	RSA/22/2012 WITH LCR	NUR MOHAMMAD AND 7 ORS Versus LEGAL HEIRS OF LATE TARUBALA SAHA , JAGADISH CH. SAHA AND ORS	MR.R ALI MR.S HUSSAIN MD.M Z SHAH	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A HUSSAIN MR.A KALAM

5	RSA/37/2012 WITH LCR	ON THE DEATH OF BANABASHI BAISHNAB HIS LEGAL HEIRS BISWA BAISHNAB SON and ANR Versus THE STATE OF ASSAM AND ORS	B CHAKRAVARTY S K DAS U DAS	MR D MAZUMDER GA, ASSAM MS B DUTTA ADDL. AG, ASSAM
	WITH MC/2552/2014 in RSA/37/2012	ON THE DEATH OF BANABASHI BAISHNAB HIS LEGAL HEIRS BISWA BAISHNAB SON and ANR Versus THE STATE OF ASSAM AND ANR	MR.B CHAKRAVARTY MR.U DAS MR.S K DAS	GA, ASSAM
6	RSA/10/2013 WITH LCR	RENU BHUYAN Versus ANANDA SAIKIA and ANR	MR. R K BHUYAN MR. A ZAMAN MR. R RABHA MR. K SAIKIA	MR B D DAS MR. N GOSWAMI MR.H K SARMA MR.SHEELADITYA (R- 1&2) MR. D NATH MR.S DUTTA MR.B HAZARIKA (R- 1&2)
7	RSA/137/2013 WITH LCR	SUCHIL BHATTACHARYYA Versus BIHPURIA JATIYA VIDYALAYA and 9 ORS.	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.K M SARMA MR.M BERIA MR.K CHOUDHURY	MR.D KALITA MR.R GOSWAMI MR.D GOEL MR.R GUPTA MR.H KALITA MS.M BARUAH MR.D KONWAR
8	MACApp./874/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD. Versus MRS. MONALISA SAIKIA and 4 ORS	MR. A DUTTA MR. A AHMED MRS. P M DUTTA	MR A SHARMA MR J KALITA (R 1 to 3)
9	RSA/109/2019 WITH LCR	SRI HIRALAL OJAH Versus SRI KRISHNA KANTA OJAH	MR. S S S RAHMAN MR. D BAGCHI	MR. S. DEY MR P DEKA MR. B BORA
10	RSA/246/2019 WITH LCR, FIXED	SRI HARAMOHAN NATH AND 4 ORS. Versus MD. KHAIRUL ZAMAN AND 10 ORS	MS P BARUAH MR. D C C PHUKAN	MR. A K PURKAYASTHA MR. S K DAS
11	MACApp./473/2019 WITH LCR	PAWAN KUMAR JALAN Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. M DUTTA MR N BARMAN	MR. K K BHATRA (R1) MR. R K BHATRA (R1) MR. A BHATTACHARYYA (R2, R3) MS R GANGAWAT (R1) MS M N KONYAK (R1)
12	RFA/22/2020 WITH LCR, FIXED	SRI NIRMALENDU BHATTACHARJEE Versus SRI SAJAL KUMAR ACHARJEE AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	MR. S BISWAS FOR CAVEATOR
	WITH I.A.(Civil)/581/2020 in RFA/22/2020	SRI NIRMALENDU BHATTACHARJEE Versus SRI SAJAL KUMAR ACHARJEE AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	MR. S BISWAS FOR CAVEATOR
13	RSA/90/2020 WITH LCR, FIXED	SRI BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA Versus SRI JAYANTA LEKHARU AND 32 ORS,	MR A D CHOUDHURY MR. R B PHOOKAN MR. S DEKA R SARMAH MS. J BORO MR K J HAZARIKA	MR. D DAS SR. ADV (R1, R26, R27, R28, R29, R32, R33) MR S KROUND (R1, R26, R27, R28, R29, R32, R33)
	WITH I.A.(Civil)/494/2022 in RSA/90/2020	JAYANTA LEKHARU Versus BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/496/2022 in RSA/90/2020	JAYANTA LEKHARU AND Versus BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV	

WITH

I.A.(Civil)/3052/2022
in RSA/90/2020

BIDHU BHUSAN HAZARIKA @ BIBLU
HAZARIKA

Versus

SRI JAYANTA LEKHARU AND 32 ORS.

MR. D DAS SR. ADV
MR J C GAUR
MR S KHOUND
MR. K MOHAMMED

MR S KHOUND

WITH

14 Review.Pet./11/2022

BIDHU BHUSAN HAZARIKA

Versus

JAYANTA LEKHARU AND 32 ORS.

MR J C GAUR
MS. A JAIN

MR S KHOUND

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LEAVE NOTE OF ADVOCATES FOR 10/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2640/2023 AB 2107/2023, FIXED	HAFIJUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE	PP, ASSAM
2	WITH AB/1454/2023	GAYATRI SAIKIA Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
ADMISSION				
3	CrI.Pet./1228/2019 PART-HEARD, FIXED	MUSTT. SHAHNAZ RASUL @ MANSOOR Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MD. A J ATIA MS J MARIYAM MS A H ATIA PP, ASSAM
HEARING				
4	FAO/26/2023 PART-HEARD, FIXED	RAMESH TRIMBAKARAO SHILEDAR Versus DALMIA CEMENT (NORTH EAST) LIMITED AND ANR.	MR G N SAHEWALLA D DAS MR M SAHEWALLA D GUPTA	MR. S R GOGOI MR. S SARMA (R-2) MR. R HAZARIKA (R-2) MR. P K MUNIR (R-2) MR. C CHAKRAVARTY (R-2) MS B DUTTA C. SARMAH MR D DAS (R-2)
	WITH I.A.(Civil)/1521/2023 in FAO/26/2023	RAMESH TRIMBAKARAO SHILEDAR Versus DALMIA CEMENT (NORTH EAST) LIMITED AND ANR.	MR G N SAHEWALLA D DAS MR M SAHEWALLA D GUPTA	

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LEAVE NOTE OF ADVOCATES FOR 10/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
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3)	MR R YADAV	19-07-2023	To	09-09-2023
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16)	MR. R P SINGH	10-08-2023	To	01-09-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 94-140), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
OLD PENDING CASES (MORE THAN 10 YEARS)				
1	WP(C)/880/2011 FIXED	THE MANAGEMENT OF U.F.M INDUSTRIES LTD. Versus SHRI SASHI MOHAN ROY and ORS	MR.A DASGUPTA MR.B PRASAD MR.P BHOWMICK	MR.S DAS MR. A KALITA MS. U. DAS, SC, LABOUR AND UNEMPLOYMENT, GA, ASSAM
2	WP(C)/2164/2011	KESHAB CHANDRA CHETIA Versus THE STATE OF ASSAM AND ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA MR.G Z AHMED	
3	WP(C)/4248/2011 FIXED	TRILOCHAN PATRA Versus THE UNION OF INDIA and ORS	MR.G N SAHEWALLA MR.MD ASLAM MS.J BORA MR.P DEKA	MR.M BHAGABATI C.G.C. MR G PEGU, CGC ASSTT.S.G.I. MS.H TERANGPI
4	WP(C)/5592/2011	BASANTA MEDHI and 4 ORS. Versus STATE OF ASSAM and ANR.	MR.A SARMA MR.U K NAIR MR.A CHETRY	GA, ASSAM MR.B GOSWAMI MR.B K BHAGAWATI SC, WATER RESOURCE
5	WP(C)/6536/2011 WITH WP(C)/5723/2011(D/O)	KARUNA BHATTA Versus THE UNION OF INDIA and ORS	MR.U K NAIR(Sr.Adv.) MR.B TALUKDAR MR.M M KATAKI MR.M DAS	MR.M Z AHMED MS.B DUTTA MR.A M DUTTA MR.S K SHARMA ASSTT.S.G.I. SC, CCI
ADMISSION				
6	WP(C)/5110/2013 PART-HEARD, FIXED	M/S ANMOL INDIA LTD. and 3 ORS Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.	MR.M K CHOUDHURY MR.A J HAZARIKA MRS.B GOYAL	MR.M Z AHMED MS.B DUTTA MR.N M DUTTA MR.S K SARMA MR.S K SHARMA SC, COAL INDIA

7	WP(C)/59/2021 FIXED	FOKHORUDDIN ALI AHMED Versus THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST
HEARING				
8	WP(C)/2919/2015 FIXED	SARDA PLYWOOD INDUSTRIES LTD. Versus THE UNION OF INDIA and 3 ORS	MR.S AGARWAL MR.R DUBEY MS.A B KAYASTHA	MR.S CHAKRABORTY SC, CENTRAL EXCISER3,4 ASSTT.S.G.I.(R1,2)
9	WP(C)/524/2021	M/S QUALITY PHARMA PRODUCTS PVT LTD (UNIT II) Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI	MR. P DAS MR. S BARUAH (SC, POLLUTION CONTROL BOARD OF ASSAM, R-6) MR G DAS SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, NEDFI

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LEAVE NOTE OF ADVOCATES FOR 10/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
1	Bail Appln./2444/2023	MD. SAIFUDDIN AHMED Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM
2	Bail Appln./2559/2023	AFTAB UDDIN AHMED Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
<u>MOTION (BA)</u>				
3	Bail Appln./2801/2023	SYED ANISH SHAH Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP MRS. P KASHYAP	PP, ASSAM
<u>MOTION (AB)</u>				
4	AB/2770/2023	MOFIDUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR. M ISLAM MS. J TAMULI	PP, ASSAM
5	AB/2773/2023	RAIHAN UDDIN Versus THE STATE OF ASSAM	MR. S U AHMED MD. ANARUL ISLAM	PP, ASSAM
6	AB/2774/2023	MANTOSH KUMAR Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
7	AB/2779/2023	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
8	AB/2781/2023	BISWAJIT BURAGOHAIN AND 4 ORS. Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
9	AB/2783/2023	VINOD KUMAR AGARWAL Versus THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	PP, ASSAM

MOTION

10	AB/2628/2023 FIXED	ANGSHUMAN SARMA Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
11	AB/2776/2023	MUKTADIR HUSSAIN Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM

BAIL HEARING (BA)

12	Bail Appln./2644/2023 FIXED	SOBAHAN ALI AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
13	Bail Appln./2669/2023 FIXED	BHARAT KUMAR Versus THE STATE OF ASSAM	MR. H C SARMA MD. K ALI	PP, ASSAM
14	Bail Appln./2670/2023 WITH OFFICE NOTE, FIXED	ASIR UDDIN Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
15	Bail Appln./2683/2023 FIXED	ANUP CHETRY Versus THE STATE OF ASSAM	MR. P P BARUAH MR. R SARMA MS D DAS	PP, ASSAM
16	Bail Appln./2687/2023 FIXED	JINTU BARMAN Versus THE STATE OF ASSAM	MD S HOQUE MR. S BARMAN	PP, ASSAM
17	Bail Appln./2704/2023 FIXED	MOSPIQUL KHAN Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MR D PEGU MR. R KONWAR	PP, ASSAM

BAIL HEARING

18	AB/83/2023 FIXED	MUJAKIR AHMED Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
19	AB/626/2023 FIXED	ABDUL LATIF @ ABDUL LATIF ALI Versus THE STATE OF ASSAM	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	PP, ASSAM
20	AB/870/2023 WITH LCR AND CASE DIARY, FIXED	MAKIBAR RAHMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. A KHAN MR. A S TAPADER PP, ASSAM
21	AB/1889/2023 FIXED	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MS. S PHUKAN	PP, ASSAM
22	AB/2250/2023 FIXED	MOHIDUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
23	AB/2375/2023 FIXED	NASAR UDDIN Versus THE STATE OF ASSAM	MR. A R SIKDAR J A SIKDAR	PP, ASSAM
24	AB/2408/2023 FIXED	ANUBHAB SARMAH Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MD IMRAN	MS. M BORAH (INFORMANT) PP, ASSAM
25	AB/2441/2023 FIXED	TAZUL ISLAM @ TAZ UDDIN Versus THE STATE OF ASSAM	DR. B AHMED MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM

26	AB/2460/2023 FIXED	ANIMA DOLOI Versus THE STATE OF ASSAM	MR. N UDDIN MR. N ISLAM	PP, ASSAM
27	AB/2615/2023 FIXED	HIMANGSHU DAS SAIKIA @ HIMU SAIKIA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
28	AB/2688/2023 FIXED	NASIR UDDIN AHMED, Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	PP, ASSAM
ORDERS				
29	Crl.L.P./53/2022 <u>1 Y 2 M 3 D</u> :FIXED in Crl.A./7060/2022 WITH Crl.A./7060/2022 (Filing Number)	PARIMAL CHANDRA ACHARJEE Versus THE STATE OF ASSAM AND ANR.	MR. S K GHOSH MS F AHMED	MR. R ALI (R2) MR. N K MURRY (R2) PP, ASSAM
30	Crl.A./68/2023 <u>0 Y 6 M 20 D</u> :WITH OFFICE NOTE, LCR 4 FILES, B/O WITH I.A.(Crl.)/146/2023 in Crl.A./68/2023	PARIMAL CHANDRA ACHARJEE Versus STATE OF ASSAM AND ANR. F BHAIRAB BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. S K GHOSH MR H R A CHOUDHURY MRS L BORUAH MS M BORAH MR. B B BORAH MR. I U CHOWDHURY LUAYING	PP, ASSAM PP, ASSAM
31	I.A.(Crl.)/419/2023 AB 983/2023(D/O), WITH OFFICE NOTE in AB/683/2023	GITARTHA SAIKIA, Versus DEBRAJ BORGOHAIN AND ANR.	MR. S U AHMED MR A HAWARI	MR S M ABDULLAH (R-1) MD S HOQUE (R-1) MR. S RAHMAN (R-1) MD R ISLAM (R-1) PP, ASSAM
32	I.A.(Crl.)/498/2023 <u>1 Y 4 M 12 D</u> :WITH OFFICE NOTE, LCR 3 FILES, FIXED in Crl.A./130/2023 WITH Crl.A./130/2023	MONSER ALI Versus THE STATE OF ASSAM MONSER ALI Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM PP, ASSAM
33	Crl.Pet./688/2023 FIXED WITH	SAHIL KHAN @ RAMJAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	PP, ASSAM
34	AB/2004/2023	RAMJAN ALI @ SAHIL KHAN Versus THE STATE OF ASSAM	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	PP, ASSAM
HEARING				
35	Crl.A./123/2008 WITH LCR(KEPT IN SECTION), P.B.-2 VOL. WITH	ANITA NAG Versus C B I	MR.B M CHOUDHURY MR.D TALUKDAR MR. K SAIKIA	SC, CBI
36	Crl.A./125/2008 WITH	KABIR NAG Versus C B I	K SAIKIA B M CHOUDHURY D TALUKDAR	SC, CBI
37	Crl.A./137/2008	GOUR KANTI DAS Versus C B I	MS.S KHATANIAR MR.P KATAKI MR.D K BAGCHI	MR.A BURAGOHAIN SC, CBI

38	Crl.A./19/2012 WITH LCR 6 FILES WITH I.A.(Crl.)/763/2022 in Crl.A./19/2012	SMT. BAKULI MEDHI Versus THE STATE OF ASSAM	MR. D C BORAH MR.D BARMAN MS.B M LAHKAR MRS.S KALITA	PP, ASSAM
		SMT. BAKULI MEDHI Versus THE STATE OF ASSAM,	MR. K M HASSAN	PP, ASSAM
39	Crl.A./55/2012 WITH LCR 9 FILES AND P.B. WITH I.A.(Crl.)/543/2021 in Crl.A./55/2012	SANKAR JIT BHUYAN Versus STATE REPRESENTED BY CENTRAL BUREAU OF INVESTIGATION	MR. R K PRADHAN MR.A K SAIKIA MR Z ALAM MR. P K BORA	PP, C.B.I.
		SANKAR JIT BHUYAN Versus STATE REPRESENTED BY CENTRAL BUREAU OF INVESTIGATION	MR P K BORAH	SC, CBI
40	Crl.A./138/2018 <u>6 Y O M 12 D</u> :WITH LCR 2 FILES, FIXED WITH I.A.(Crl.)/387/2020 in Crl.A./138/2018 WITH	MD EYASHIN ALI @ EYASIN ALI Versus UNION OF INDIA,	MS. B HAZARIKA MS. S K NARGIS MS. N DAS MR. A H MOLLAH	ASSTT.S.G.I.
		MD EYASHIN ALI @ EYASIN ALI Versus UNION OF INDIA,	MS. S K NARGIS	SC, NCB
41	Crl.A./145/2018 WITH I.A.(Crl.)/391/2020 in Crl.A./145/2018	MD SAIFUDDIN AHMED @ MD SAIFUDDIN Versus UNION OF INDIA,	MS. B HAZARIKA MS. S K NARGIS MS. N DAS MR. A H MULLA	ASSTT.S.G.I.
		MD SAIFUDDIN AHMED @ MD SAIFUDDIN Versus UNION OF INDIA,	MS. S K NARGIS	ASSTT.S.G.I.
42	I.A.(Crl.)/356/2021 <u>4 Y O M 17 D</u> :WITH LCR 4 FILES, B/O in Crl.A./146/2021 WITH Crl.A./146/2021	ANNAS ALI Versus THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY MR S ISLAM MR. P RAHMAN MS. A KAUSHAR	MS. D SAIKIA (AMICUS CURIAE FOR R-2) PP, ASSAM
		ANNAS ALI Versus THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY MR S ISLAM MR. P RAHMAN MS. A KAUSHAR	MS. D SAIKIA (AMICUS CURIAE FOR R-2) PP, ASSAM
43	I.A.(Crl.)/572/2021 WITH LCR 4 FILES, FIXED in Crl.A./219/2021 WITH Crl.A./219/2021	MD. NAZIM AHMED Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	MRS DIPANJALI BORPUJARI (AS LEGAL-AID-COUNSEL FOR R-2) MS.D SAIKIA(LEGAL AID R- 2) PP, ASSAM
		MD. NAZIM AHMED Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	MRS DIPANJALI BORPUJARI (AS LEGAL-AID-COUNSEL FOR R-2) MS.D SAIKIA (LEGAL AID R- 2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
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13)	MR R GOENKA	07-08-2023	To	17-08-2023
14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023
16)	MR. R P SINGH	10-08-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,10th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.APP.))
,ALONG WITH THE FOLLOWING MATTERS

OLD PENDING HEARING MATTERS WILL NOT
BE ALLOWED TO BE ADJOURNED, LEARNED
ADVOCATES ARE HEREBY REQUESTED TO BE
PRESENT.IN ABSENCE OF LEARNED COUNSELS,
MATTER WILL BE TAKEN UP BY APPOINTING
AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2800/2023	ATISH KR TIWARI Versus THE STATE OF ASSAM AND ANR	MR G PHUKAN MS A GOGOI	PP, ASSAM
MOTION				
2	Crl.Rev.P./305/2023	ABHIJIT LASKAR Versus THE STATE OF ASSAM AND ANR	MR M GARODIA	PP, ASSAM
3	Crl.Pet./821/2023	SANJAY AGARWALLA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. M BERIA MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
ADMISSION				
4	Crl.Pet./552/2022 WITH LCR 1 FILE, FIXED	MOYUN UDDIN LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR P KATAKI MR P KATAKI MR. S ROY MR. M H LASKAR M. HOSSAIN MS N KHATUN	MD. H BHUYAN A TALUKDAR N AHMED MR A MOHAMMAD PP, ASSAM
5	Crl.Pet./672/2022 WITH LCR 1 FILE, FIXED	SAILEN BARUAH AND 2 ORS Versus UPASANA BORAH	MR P KATAKI MRS R BEGUM	MR. S SHARMA MS G M THAKUR

6	Crl.Pet./159/2023 WITH LCR 2 FILES, FIXED	KHAIRUL HOQUE TALUKDAR AND 4 ORS Versus ABDUL HANNAN AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	MR. A M S MAZUMDER (r-1) PP, ASSAM
7	Crl.Pet./493/2023 WITH LCR 1 FILE, FIXED	UNION OF INDIA Versus PRITAM SINGH	MR. S C KEYAL	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY
8	I.A.(Crl.)/568/2023 WITH LCR 3 FILES, FIXED in Crl.Rev.P./63/2023 WITH Crl.Rev.P./63/2023	KHADIZA KHATUN, Versus SAIDUL ISLAM, SAIDUL ISLAM Versus KHADIZA KHATUN	MR. M K HUSSAIN MR. I A HAZARIKA MR. H ALI	MR. I A HAZARIKA MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR A AHMED MR. M ALOM
9	Crl.Pet./670/2023 FIXED	MOYES UDDIN @ MOYESH UDDIN Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MD A ALI D HUSSAIN	MR. M HOQUE (r-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
10	Bail Appln./2658/2023 FIXED	PRADEEP TANDIA AND ANR Versus THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
11	Bail Appln./2688/2023 FIXED	SANKAR KANWARIYA AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
12	Bail Appln./2722/2023 FIXED	MD. SAHJAHAN ALI Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
<u>BAIL HEARING</u>				
13	AB/1749/2022 FIXED	BALWAN BHAM AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
14	AB/1915/2022 FIXED	MD. ROFIQUE UDDIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
15	AB/438/2023 FIXED	MAINUL HOQUE AND 3 ORS Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
16	WITH AB/3265/2022	HABIBUR RAHMAN AND 8 ORS. Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
17	AB/1135/2023 FIXED	NIRMALI MATTACK Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
18	AB/1314/2023 FIXED	HITRAM KALITA AND 3 ORS Versus THE STATE OF ASSAM	MR. B S BASUMATARY A SWARGIARY	PP, ASSAM
19	AB/1475/2023 FIXED	EMDADUL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
20	AB/1982/2023 FIXED	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN D HUSSAIN	PP, ASSAM
21	WITH AB/1959/2023	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM

22	AB/1987/2023 FIXED	JITU HAZARIKA Versus THE STATE OF ASSAM	MR. J KALITA MR. N J GOGOI M.A. BEGUM	PP, ASSAM
23	AB/2068/2023	ATMA RAM AGARWALA Versus THE STATE OF ASSAM	MR. N ALAM R K MR ADITYA AGARWALA	MR P SHARMAH (INFORMENT) MR R CHETRY (INFORMENT) PP, ASSAM
24	AB/2237/2023 FIXED	MANIRUDDIN AHMED @ MUNIYALI Versus THE STATE OF ASSAM	MR. R ALI MR. A M KHAN MR. R I DEWAN	PP, ASSAM
25	AB/2303/2023 FIXED	MAHESWAR BORO Versus THE STATE OF ASSAM	MR P UPADHYAY MR A UPADHYAY	PP, ASSAM
26	AB/2355/2023 FIXED	MOHAMMAD ALI Versus THE STATE OF ASSAM	MR. A B T HAQUE	PP, ASSAM
27	AB/2443/2023 FIXED	MD. SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
28	AB/2489/2023 FIXED	KAILASH SWARGIARY Versus THE STATE OF ASSAM	MR C M DAS MR. T DEURI MRS. R S DEURI	PP, ASSAM
29	AB/2501/2023 FIXED	AINUL HAQUE AND 4 ORS Versus THE STATE OF ASSAM	MR. R DEV	PP, ASSAM
HEARING				
30	Crl.A./111/2011 PART-HEARD, WITH LCR 4 FILES, P.B.-1, BY SLIP	RATAN DEB NATH AND ANR. Versus STATE OF ASSAM	MRH I CHOUDHURY MR.P K DEKA MR.I H LASKAR MR.N K DEKA MR. S ALAM	PP, ASSAM
31	WP(C)/273/2019 PART-HEARD	PABITRA KR. NATH Versus THE GAUHATI UNIVERSITY AND 2 ORS.	DR. P K GOSWAMI MR. U K NAIR MR A BARMAN MR. A BORO	SC, G U
32	WP(C)/5034/2020 P/H	ON THE DEATH OF ANIL MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, PNRD MR. S K MEDHI (r-4) SC, FINANCE
33	Crl.Pet./565/2018 WITH LCR 1 FILE, B/O	AMAN ULLAH AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR. A SAIKIA MR. C PHUKAN	MR. S H RAHMAN (R2 & R3) MR. D A KAIYUM (R2 & R3) MR E HUSSAIN (R2 & R3) PP, ASSAM
WITH				
34	Crl.Pet./367/2019	DR. SAPONTI BORTHAKUR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR UJJAL CHOUDHURY MR. B TALUKDAR MR. B M CHOUDHURY	MR. A K SARMA MR H J TAMULI PP, ASSAM
35	Crl.Rev.P./436/2019 WITH LCR 5 FILES, FIXED	INDRAJIT CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. S K JAIN MR T CHHETRI	MR S KHOUND MR H K NATH MS. N BORAH PP, ASSAM
36	Crl.Pet./143/2021 WITH LCR 3 FILES, FIXED	MOIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. P KATAKI MR. JUNM LASKAR MS. A AHMED	MR H R A CHOUDHURY (R- 2) MD F H LASKAR (R-2) MR. I A HAZARIKA (R-2) MR. H ALI (R-2) B BARMAN (R-2) PP, ASSAM
37	Crl.Pet./154/2021 FIXED	MD. MIRI ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA PP, ASSAM

38	WITH Crl.Pet./152/2021	MD. MIRI ALI Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA PP, ASSAM
39	WITH Crl.Pet./153/2021	MD. MIRI ALI Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA MR S SARMAH PP, ASSAM
40	WITH Crl.Pet./156/2021	MD. MIRI ALI Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA PP, ASSAM
41	WITH Crl.Pet./157/2021	MD. MIRI ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA PP, ASSAM
42	Crl.Pet./734/2021 WITH LCR 2 FILES, FIXED	DIBYA JYOTI HAZARIKA @ JYOTI ADVOCATE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R BARUAH	MR A K MAHESWARI (R-2) PP, ASSAM
43	Crl.Pet./466/2022 WITH LCR 1 FILE, FIXED	ADARSH JHUNJHUNWALA Versus UNION OF INDIA AND ANR.	MR. M SMITH MR S A HUSSAIN	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
44	Crl.Pet./1256/2022 WITH LCR 1 FILE, FIXED	THE STATE OF ASSAM Versus SHYAM SUNDAR PAUL	MR. R R KAUSHIK PP, ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM
45	WITH Crl.Pet./1255/2022	THE STATE OF ASSAM AND ANR Versus SHYAM SUNDAR PAUL	MR. R R KAUSHIK PP, ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM
46	Crl.Rev.P./240/2023 WITH LCR 2 FILES, FIXED	DIPANKAR GUPTA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR K AGARWAL MR. M DAS MS. P NEOG	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

**[[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./2145/2023 WITH LCR, FIXED	MD. GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR. J SARMAH	PP, ASSAM
BAIL HEARING				
2	AB/1892/2023 FIXED	MD. FAIZUL HAQUE Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
3	AB/2617/2023 FIXED	ABDUL RAHIM Versus THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 10/08/2023

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./2728/2023	IBINSTAR JYRWA AND ANR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
2 Bail Appln./2795/2023	RIYAJUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
3 Bail Appln./2797/2023	JUGAL KUMAR BORA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
<u>MOTION</u>			
4 AB/2772/2023	ASAP TAYE AND 2 ORS Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
5 AB/2778/2023	MD. MAHABUL HOQUE @ MAHBUL ALI Versus THE STATE OF ASSAM	MR. A BARUAH MS M DAS	PP, ASSAM
6 AB/2780/2023	PANKAJ KALITA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR E AHMED	PP, ASSAM
7 AB/2784/2023	ABDUL SAHID @ SAHID SHEIKH AND 3 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN	PP, ASSAM
8 AB/2785/2023	B D NATH ALIAS BAPAN DEBNATH Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN MS N. RAHMAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>			
9 Bail Appln./2513/2023 FIXED	ABDUL MOTIN SK Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MS N AKTAR	PP, ASSAM
10 Bail Appln./2526/2023 FIXED	MAHMUD HASAN Versus THE STATE OF ASSAM	U U KHAN MR A AHMED MR A AHMED	PP, ASSAM

11	Bail Appln./2562/2023 FIXED	AMINUL HOQUE Versus THE STATE OF ASSAM	MR. S A AHMED MR F A AHMED	PP, ASSAM
12	Bail Appln./2570/2023 FIXED	JAYANTA DAS Versus THE STATE OF ASSAM	MR. N MAHAJAN	PP, ASSAM
13	Bail Appln./2590/2023 FIXED	PRADIP DEY Versus THE STATE OF ASSAM	MS. B CHOWDHURY	PP, ASSAM
<u>BAIL HEARING</u>				
14	AB/839/2023 FIXED	AMIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN	PP, ASSAM
15	AB/1584/2023 FIXED	JAHIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. R BORA MR BHARGAV DAS MR ARINDAM BARUAH	MS A DEVI(INFORMANT) MR K THAKUR(INFORMANT) B ALI SK (INFORMANT) PP, ASSAM
16	AB/1963/2023 FIXED	MEHIDUL ISLAM @ MEHEDUL Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
17	AB/2019/2023 FIXED	MD BALLA ALI @ RUPFUL ALI @ RUFFUL AND ANR Versus THE STATE OF ASSAM	MD S I AHMED	PP, ASSAM
18	AB/2063/2023 FIXED	ABDUL BAREK @ BAREK ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. S RANA	
19	AB/2090/2023 FIXED	BADRUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
20	AB/2244/2023 FIXED	ANARUL ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
21	AB/2289/2023 FIXED	KITAB ALI AND 6 ORS Versus THE STATE OF ASSAM	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
22	AB/2327/2023 WITH LCR, FIXED	MD. AINUDDIN ALI Versus THE STATE OF ASSAM	MR. A M KHAN MS M DAS MR. S MOLLAH	PP, ASSAM
23	AB/2357/2023 FIXED	AMINUL HOQUE @ AMINUL ISLAM Versus THE STATE OF ASSAM	MR M H AHMED MR M RAHMAN I AMIN	PP, ASSAM
24	AB/2409/2023 FIXED	NOOR MOHAMMAD AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD IMRAN	PP, ASSAM
25	AB/2412/2023 FIXED	AINUL ALI @ AINUL HAQUE Versus THE STATE OF ASSAM	MD. A HUSSAIN MD. A HUSSAIN	PP, ASSAM
<u>ORDERS</u>				
26	I.A.(CrI.)/462/2022 WITH LCR 4 FILES(1 SCANNED COPY AND 3 ORIGINAL FILES), B/O in CrI.A./197/2022 WITH CrI.A./197/2022	MD. NOOR HUSSAIN @ KARENG @ NUR HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
		MD. NOOR HUSSAIN @ KARENG @ NUR HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	MS. D SAIKIA (Amicus Curiae for R-2) PP, ASSAM

27	Crl.A./211/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED WITH I.A.(Crl.)/501/2023 in Crl.A./211/2023	ABDUR ROFIQUE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
28	I.A.(Crl.)/275/2023 WITH OFFICE NOTE, LCR 3 FILES, B/O in Crl.A./116/2023 WITH Crl.A./116/2023	ABDUR ROFIQUE AND ANR. Versus THE STATE OF ASSAM AND ANR. SANTANU GOSWAMI Versus THE STATE OF ASSAM AND ANR.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE MR P KATAKI MRS R BEGUM MR D K ROY MRS. M D BORUAH MR P KATAKI MRS R BEGUM MR D K ROY MRS. M D BORUAH	PP, ASSAM PP, ASSAM PP, ASSAM
HEARING				
29	Crl.A./210/2009 WITH LCR 8 FILES, P.B.-1	KHALILUR RAHMAN Versus THE STATE OF ASSAM CBI	MR D TALUKDAR MR. N K BARUA MRS.R GOGOI	MR. S C KEYAL, SC, CBI
30	Crl.A./183/2011 WITH LCR 3 FILES	RAJ NARAYAN DAS, Versus THE STATE OF ASSAM,	MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
31	Crl.A./18/2012 WITH LCR 6 FILES, P.B.-1	KADER ALI Versus STATE OF ASSAM	MR.S BHUYAN MRS.B DAS MS.D SAIKIA	PP, ASSAM
32	Crl.A./38/2012 WITH LCR 5 FILES	AMIR UDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR.A R TALUKDAR	PP, ASSAM
33	Crl.A./18/2013 WITH OFFICE NOTE, LCR 2 FILES(REST OF THE 7 FILES ARE IN SECTION) WITH	MAHADEB PATHAK Versus THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	SC, CBI SC, CBI
34	Crl.A./11/2013 WITH	RAJENDRA MAHARAJ Versus CENTRAL BUREAU OF INVSTIGATION	MRS I AHMED MR.N AHMED MR.S DAS MR.A RAHMAN MR.Z RAHMAN	SC, CBI
35	Crl.A./17/2013 WITH	MAHESWAR NATH Versus THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	SC, CBI
36	Crl.A./69/2013	BAJRA KANTA KALITA Versus CENTRAL BUREAU OF INVESTIGATION,	MR.N P DAS MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.A BURAGOHAIN SC, CBI
37	Crl.A./199/2021 <u>1 Y 11 M 10 D</u> :WITH LCR 4 FILES, FIXED WITH I.A.(Crl.)/108/2023 in Crl.A./199/2021	KARAN GARH @ TUFAN Versus THE STATE OF ASSAM AND ANR. KARAN GARH @ TUFAN, Versus THE STATE OF ASSAM AND ANR.	MR. A CHAMUAH MR. B KONWAR MS D DUTTA MR. A CHAMUAH	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
12)	MR A GOENKA	07-08-2023	To	17-08-2023
13)	MR R GOENKA	07-08-2023	To	17-08-2023
14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023
16)	MR. R P SINGH	10-08-2023	To	01-09-2023